

Government of Jammu and Kashmir  
Transport Department  
Civil Secretariat

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Notification  
Jammu, the 25<sup>th</sup> January 2011

SRO 31 .- In exercise of the powers conferred by Clause (iii) of proviso to Rule 108 of Central Motor Vehicle Rules, 1989, besides all other powers enabling in it in this behalf and partial modification of Notification SRO 33 dated 08-02-2007 and SRO 412 dated 03-12-2007, the Government of Jammu and Kashmir hereby authorize the use of red flasher lights on top of the vehicles carrying the dignitaries/officers as per annexure to this Notification.

By order of the Government of Jammu and Kashmir.

  
(Pradeep Gupta) IAS

Commissioner/Secretary to Government,  
Transport Department.

No. TR-91/MVD/2007

Dated : 25 -01-2011

Copy to the:-

1. Principal Secretary to Government, \_\_\_\_\_
2. Principal Secretary to Hon'ble Chief Minister.
3. Director General of Police, J&K Jammu.
4. Commr./Secretary to Government, \_\_\_\_\_
5. Divisional Commissioner, Jammu/Kashmir.
6. Transport Commissioner, J&K.
7. Commissioner Municipal Corporations.
8. Inspector General of Police (Traffic)
9. Deputy Commissioner \_\_\_\_\_
10. Director, State Motor Garages Department, J&K
11. Director Information J&K Jammu.
12. Principal Pvt. Secretary to Chief Secretary.
13. Pvt. Secretaries to all chairman/vice chairman \_\_\_\_\_
14. Spl. Asstt. to Hon'ble Minister for Transport.
15. Pvt. Secretary to Hon'ble MOS Transport Department.
16. Pvt. Secretary to Commr./Secretary Transport Department.
17. General Manager Government Press for publish in Govt. Gazette.

Annexure to SRO No. 31 dated 25-1-2011.

**List of dignitaries/Officers.**

1. Vice-Chairman J&K State Advisory Board for Development of Gujjars and Bakerwals.
2. Vice-Chairman J&K State Advisory Board for Development of Pahari Speaking People.
3. Vice-Chairman J&K State Advisory Board for Development of Kissan<sub>s</sub>
4. Vice-Chairman J&K State Advisory Board for Welfare and Development of other Backwards Classes.
5. Vice-Chairman J&K State Advisory Board for Development of Scheduled Caste<sub>s</sub>
6. Chairman J&K Accountability Commission.
7. Chairman J&K State Information Commission.
8. Chairman J&K State Commission for Backward Classes.
9. Chairman J&K State Commission for Woman.
10. Chairman J&K State Human Rights Commission.
11. Chairman J&K State Finance Commission.
12. Chairman J&K State Consumer Protection Commission.
13. Chairman J&K State Electricity Regulatory Commission.
14. Chairman J&K State Vigilance Commission.
15. Principal Accountant General, J&K.